

1	2	3	4	5	6	7
13.	DL	Raipur-Titlagarh (203 km) incl. NL Mandir Hasaud-Naya Raipur (20 km) and new MM for conversion of Raipur (Kendri)-Dhamtari and Abhanpur-Rajimbranch (67.20 km)	852.98	100.00	62.51	790.47
14.	DL	Rajatgarh-Barang (20 km)	275.5	10.50	255.00	20.50
15.	DL	Sambalpur-Talcher (174.11 km)	679.27	40.00	66.00	613.27
16.	DL	Sambalpur-Titlagarh (182 km)	950.84	130.00	99.74	851.10
TOTAL:			6816.29	571.01	1390.34	5425.95

NL: New Line; GC: Gauge Conversion; DL: Doubling.

Note: Railway has huge throwforward of ongoing projects with limited availability of resources as a result resources are thinly spread prolonging period of completion. Targets are fixed annually depending on availability of resources and progress of individual projects. During 2012-13, Khurda Road-Begunia (32 km) new line, Lanjigarh-Junagarh (part) new line (9 km) Garhmadopur-Jenapur-Jakhpur doubling (14 km) and Jharsuguda-Brundamal-Rengali doubling (25.6 km) sections are targeted for completion on projects falling fully/partly in Odisha.

Retention of extra money by HFCL

*317. SHRI TARINI KANTA ROY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that an amount of ₹ 1.97 lakh has been retained by Hindustan Fertilizer Corporation Limited (HFCL) from its resident ex-employees at Durgapur Township as non-interest bearing security deposit for 600 square feet flat;

(b) whether it is also a fact that as per valuation made by M/s Projects and Development India Limited (PDIL) in June, 2000, the value for 600 square feet flat was ₹ 0.97 lakh only; and

(c) if so, the reasons for retaining ₹ 1.97 lakh by the Company from its resident ex-employees?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) Yes, Sir. An amount of Rs. 1.97 lakh has been retained by Hindustan Fertilizer Corporation Limited (HFCL) from ex-employees residing at Durgapur Township as Security Money for a 600 sq. feet Flat. In the valuation carried out by M/s Projects and Development India Limited (PDIL) in year 2003, the value of flat was 0.97 lakhs. The company had taken into account the land cost, cost of development and cost of associated land along with the cost of the building for fixing the security money in respect of each type of quarter in its townships.

Internet facility for all

†*318. SHRI DHARMENDRA PRADHAN: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that even today, people's access to internet is very limited in the country;

(b) whether it is also a fact that Government has failed to achieve its target of providing internet facility to all the people by 2012;

(c) if so, the details thereof;

(d) whether Government is formulating any plan to provide internet facility at cheaper rate to the people of the country; and

(e) if so, the details thereof?

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI KAPIL SIBAL): (a) to (c) The number of internet subscribers as reported by Internet Service Providers (ISPs) for last three years are as follows:

Sl.No.	Period	Number of Internet Subscribers (in millions)
1.	31st March, 2010	16.18
2.	31st March, 2011	19.67
3.	31st March, 2012	22.86

†Original notice of the question was received in Hindi.